



O.P. Jindal Global University
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**CENTRE FOR POST
GRADUATE LEGAL STUDIES**
India's First Global Law Academy

Stanford
Law School



Jindal Global Law School
India's First Global Law School

THE CENTRE FOR POSTGRADUATE LEGAL STUDIES

Cordially invites you to the

JINDAL-STANFORD CONFERENCE ON POVERTY, CORRUPTION AND LAW: CONCEPTIONS, EXPECTATIONS AND THE LIMITS

Date: Friday, 30 March 2018

Time: 11:00 am – 5:00 pm

**Venue: T-1, The Big Bang Conference Room
O.P. Jindal Global University, Sonipat**

INTRODUCTION

The Conference is organised jointly by O.P Jindal Global University, India and Stanford University, USA. It offers an exciting exploration of the legal, political and social constructions surrounding poverty, law and corruption. The panelists include thinkers and practitioners from diverse fields. The Conference seeks to explore a range of methods - historical, comparative, political, philosophical, legal and statistical - to investigate challenges in the theory and practice of the linkages between poverty and corruption, including the existing and potential responses from law.

PROGRAMME

10:30 am – 11:00 am Registration

INAUGURAL SESSION: 11:00 AM – 11:30 AM

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| 11:00 am – 11:05 am | Welcome Address and Introduction to the Conference
Professor Dabiru Sridhar Patnaik , Director, Centre for Post Graduate Legal Studies (CPGLS), Jindal Global Law School (JGLS), O.P.Jindal Global University (JGU) |
| 11:05 am – 11:15 am | Inaugural Address
Professor Erik Gilbert Jensen , Professor of the Practice of Law, Director of the Rule of Law Program at Stanford Law School, Stanford University, USA |
| 11:15 am – 11:20 am | Vote of Thanks
Professor Indranath Gupta , Assistant Director, Centre for Post Graduate Legal Studies, JGLS, JGU |
| 11:20 am – 11:30 am | Tea Break |

FIRST THEMATIC SESSION: 11:30 AM – 1:00 PM GLOBAL POVERTY, HUMAN RIGHTS AND LAW

Chair: Professor Michael C. Davis, Professor of Law & International Relations, JGLS

Panelists:

- **Professor (Dr.) Y.S.R. Murthy**, Registrar, JGU and Executive Director, Centre for Human Rights Studies, JGLS
Rights-based Approaches to Poverty Reduction and Development
- **Professor Erik Gilbert Jensen**, Professor of the Practice of Law, Director of the Rule of Law Program at Stanford Law School, Stanford University, USA
Fragmentation, Primitive Accumulation and Equal Treatment Under Law
- **Mr. Richard Mahapatra**, Managing Editor, Down to Earth, Centre for Science and Environment, New Delhi.
Why we Remain Poor Forever? Ecology, Economy and the Case of Ecological Poverty
- **Professor Rajeev Malhotra**, Professor and Executive Director, Centre for Development and Finance, Jindal School of Government and Public Policy (JSGP)
Role of Law and Policy in Poverty Eradication

Rapporteur: Ms. Ambika Verma, Doctoral Research Fellow, CPGLS, JGLS

1:00 pm – 1:45 pm Lunch

SECOND THEMATIC SESSION: 1:45 PM – 3:15 PM
CORRUPTION, POVERTY AND DEMOCRACY

Chair: Professor Dabiru Sridhar Patnaik, Director, Centre for Post Graduate Legal Studies, JGLS

Panelists:

- **Professor Madabhushanam Sridhar Acharyulu**, Information Commissioner, Central Information Commission, New Delhi
Role of RTI in Preventing Corruption and Alleviating Poverty in Indian Democracy
- **Professor S. Parasuraman**, Former Director, Tata Institute of Social Sciences, Mumbai
How the "Framework for Access to Access" can Address the Issues of Poverty and Corruption?
- **Professor Satya Prateek**, Assistant Professor, JGLS
Decontaminating Democracy - Judicial Corruptibility and the Challenge of Public Reason
- **Professor Deepanshu Mohan**, Assistant Professor and Assistant Dean, Jindal School of International Affairs (JSIA)
(Re) Examining Inequality & The (Moral) Limits of the Market

Rapporteur: Ms. Isha Saluja, Doctoral Research Fellow, CPGLS, JGLS

3:15 PM – 3:30 PM Tea Break

THIRD THEMATIC SESSION: 3:30 PM – 5:00 PM
PEOPLE, INSTITUTIONS AND THE RULE OF LAW

Chair: Professor Gudmundur Eiriksson, Professor, JGLS

Panelists:

- **Professor R Sudarshan**, Professor and Dean, JSGP
Is Corruption Much more than violation of the Rule of Law?
- **Dr. Dinsha Farrokh Allen Mistree**, Fellow, Rule of Law Programme; Lecturer in Law, Stanford Law School, Stanford University, USA
What Can India Learn from Anti-Corruption Efforts Abroad?
- **Professor Wenjuan Zhang**, Associate Professor and Assistant Dean-International Collaborations, JGLS
The Role of Access to Justice in Poverty Reduction: A Case Study of Zhicheng Migrant Workers' Legal Empowerment Project in China
- **Professor Mohsin Alam Bhat**, Assistant Professor, JGLS
Socio-economic Justice through Fraternity - An Exploration

Rapporteur : Mr. Bhavya Nain, Doctoral Research Fellow, CPGLS, JGLS

5:00 pm – 5:15 pm Concluding Remarks and Participants Reflections
Dr. Dinsha Farrokh Allen Mistree, Fellow, Rule of Law Programme; Lecturer in Law, Stanford Law School, Stanford University, USA &
Student Representatives, Stanford Law School, Stanford University, USA

Group Photograph

O.P. Jindal Global University at a Glance

People

3500
Students



290
Faculty



310
Non-teaching staff



1:13
Faculty-Student ratio

37
Average age of faculty members

1400
Alumni

Faculty

4
Rhodes Scholars

72%
Alumni from the top 200 global universities

20%
International faculty from 20 countries

Students

90%
UNDERGRADUATE

10%
MASTERS / DOCTORAL

70%
Students on scholarships

29
Indian States & Union Territories represented by students

20
Countries represented by students

Schools

18
Programmes

11 Undergraduate Programmes
6 Postgraduate Programmes
Doctoral Programme

8
Schools



Research

2000+
Publications

50+
Interdisciplinary research centres

3 Research & capacity building institutes

JILDEE
JINDAL INSTITUTE OF LEADERSHIP
DEVELOPMENT AND EXECUTIVE EDUCATION

**JINDAL INSTITUTE OF
BEHAVIOURAL SCIENCES**

IIMEC
INTERNATIONAL INSTITUTE FOR
HIGHER EDUCATION RESEARCH &
CAPACITY BUILDING
JINDAL INSTITUTE OF MANAGEMENT
EDUCATION & RESEARCH
O.P. JINDAL GLOBAL UNIVERSITY

International Collaborations

200+
Collaborations

50+
Countries

87
Student exchange
collaborations

66
Faculty exchange &
development
programmes

25
Joint research
collaborations

Accreditation, Ranking & Membership



Ranked 251-300 amongst 9000 universities in the BRICS



Ranked 1st
'SWACHHTA' Ranking 2017
Government of India



Member of
Association of
Indian Universities



Member of
Association to Advance
Collegiate Schools of Business



Member of
International Development
and Public Policy Alliance



Member of
Law Schools Global League



Member of
Association of American
Colleges and Universities



Recognised by
University Grants Commission



Recognised by
Bar Council of India



Accredited by
National Assessment
and Accreditation Council

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